| Name of the Corporate Debtor: Naman Broadcasting and Telecommunication Private Limited; Date of Commencement of CIRP: 24-04-2023; List of Creditors as on: 15-05-2023; Name of IP: Mr. Reetesh Kumar Agarwal; Process Number: 1; Last 5 digitof registration number: 11475 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 | | | | | | | | | | |
|---|--|---------------|----------|--|-------------------|--------------|--------------------|------------|---|------------|
| | | | | | | | | | | |
| No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 2 | 22005506 | 2 | 22005506 | 100.00 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 00 | 0.00 | 0 | 0 | 0 | NA |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| | Total | 2 | 22005506 | 2 | 22005506 | 100.00 | 0 | 0 | 0 | |